

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
SIMOVA INDIA LIFESCIENCES PRIVATE LIMITED**
**RELEVANT PARTICULARS**

|     |                                                                                                                                       |                                                                                                                             |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of Corporate Debtor                                                                                                              | <b>SIMOVA INDIA LIFESCIENCES PRIVATE LIMITED</b>                                                                            |
| 2.  | Date of incorporation of Corporate Debtor                                                                                             | 27/04/2007                                                                                                                  |
| 3.  | Authority under which Corporate Debtor is incorporated / registered                                                                   | Registrar of Companies, NCT of Delhi & Haryana                                                                              |
| 4.  | Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor                                                     | U24233DL2007PTC162715                                                                                                       |
| 5.  | Address of the registered office and principal office (if any) of Corporate Debtor                                                    | <b>Registered Office:</b> F-97, IInd Floor, East of Kailash New Delhi-110065                                                |
| 6.  | Insolvency commencement date in respect of Corporate Debtor                                                                           | 11/06/2021 (Copy of order received on 18/06/2021)                                                                           |
| 7.  | Estimated date of closure of insolvency resolution process                                                                            | 09/12/2021                                                                                                                  |
| 8.  | Name and Registration number of the insolvency professional acting as Interim Resolution Professional                                 | <b>Nitesh Kumar Sinha</b><br>Reg. No.: IBBI/-IPA-002/IP-N00280/2017-20/10838                                                |
| 9.  | Address & email of the interim resolution professional, as registered with the board                                                  | 8A UG CS, Ansal Corporate Suites, Ansal Plaza, Sector-1 Vaishali, Ghaziabad, UP - 201010<br>Email: info@csnitesh.com        |
| 10. | Address and e-mail to be used for correspondence with the Interim Resolution Professional                                             | 8A UG CS, Ansal Corporate Suites, Ansal Plaza, Sector-1 Vaishali, Ghaziabad, UP - 201010<br>Email: cirp.simova@gmail.com    |
| 11. | Last date for submission of claims                                                                                                    | 02/07/2021                                                                                                                  |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional  | Not Applicable                                                                                                              |
| 13. | Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class) | Not Applicable                                                                                                              |
| 14. | (a) Relevant forms and<br>(b) Details of authorized representatives are available at:                                                 | a) Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>b) Physical Address: NA |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Simova India Lifesciences Private Limited** on **11/06/2021** (Copy of the order received on 18/06/2021)

The creditors of **Simova India Lifesciences Private Limited**, are hereby called upon to submit their claims with proof on or before **02/07/2021** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

Sd/-

**Nitesh Kumar Sinha**

Date: 18.06.2021  
Place: Ghaziabad

Interim Resolution Professional for Simova India Lifesciences Private Limited  
Reg. No.: IBBI/-IPA-002/IP-N00280/2017-20/10838

*Nitesh K*  
**Nitesh Kumar Sinha**

Interim Resolution Professional for Simova India Lifesciences Private Limited  
Regn No : IBBI/-IPA-002/IP-N00280/2017-20/10838

